

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SOUTH EAST DISTRICT, SAKET COURT COMPLEX: NEW DELHI

ORDER NO. 110

Dated 28/07/2015

A committee is hereby constituted as under to look into the request and suggestions/grievances of District & Sessions Courts Employees Welfare Association(Regd.) South-East District:

1. Sh. Nikhil Chopra, POMACT/Officer Incharge, Administration Branch-I & III/SE.
2. Sh. Rakesh Pandit, ADJ/Officer Incharge, Administration Branch- II/SE,Saket.
3. Sh. Raj Kumar Tripathi, ASJ/Officer Incharge, Record Room/SE,Saket.
4. Ms. Pooja Talwar, ACJ/CCJ/ARC, South-East, Saket.

These Members of the Committee will be Ex-officio Members as per the Branches allotted to them for supervision and the senior most officer amongst them would be the Chairperson of the Committee.

All correspondence with Hon'ble High Court or other authorities shall be done only through the undersigned.


(BRIJESH SETHI)
District & Sessions Judge /SE
Saket Court Complex
New Delhi

8360-8380

No: _____ GENL/SED/Saket/2015

Dated: 28/07/15

Copy to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. All the Ld. District & Sessions Judges of Headquarters, West, South, Shahdara, East, North East, North, North West, South West, New Delhi Districts.
3. All the Members of the Committee.
4. The Public Relation Officer, Saket Courts Complex, New Delhi.
5. The Vice President, District & Sessions Courts Employees Welfare Association(Regd.), South-East District.
- ✓ 6. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
7. Guard File.


(BRIJESH SETHI)
District & Sessions Judge /SE
Saket Court Complex
New Delhi